53

#### Disposal of coal ash by the Badarpur Thermal Power Station

\*679. SHRIMATI PRATIMA BOSE: SHRIMATI PRATIBHA SINGH; SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of ENERGY be pleased to state:

- (a) what are the norms laid down by the Badarpur Thermal Power Station in Delhi for disposal of its coal ash;
- (b) whether Government propose to direct the management of the Badarpur Thermal Power Station to supply a sizeable quantity of coal ash to co-operative sector so that the same could be made available to small a,nd marginal farmers and economically weaker sections of the society; and
- (c) if so, what are the details in this regard?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN); (a) The coal ash from Badarpur Thermal Power Station is disposed off in the form of wet slurry. There are no norms or conditions laid down in this regard.

(b) and (c) As the coal ash at Badarpur is disposed off in the form of wet slurry, it has no use and has no market. The question of supply of ash to co-operative sector, therefore, does not arise.

बम्बई कलकता और महास में माओ के विवारों संबंधी पुस्तकों का जब्त किया जाना

> \*680. श्री रामानन्द यादव : श्री नरेन्द्र सिह: श्राहमद श्री होसेन मन्दल :

### श्री विनेश गोस्वाची : श्री प्रकाश महरोत्रा :

क्या गृह मंत्री यह बताने की क्षमा करेंगे कि:

- (क) क्या यह सच है कि मात्रों के विचारों संबंधी लाल किताब तथा इस प्रकार का श्रन्थ साहित्थ भारी मात्रा में वस्वई, कलकत्ता तथा मद्रास स्थित सीमा शुक्क कार्यालयों में पिछले कुछ समय से पड़ा हुआ हैं;
- (ख) क्या सरकार इस प्रकार के साहित्य पर लगाये गये प्रतिवन्ध को हटाने का दिचार रखती हैं; भ्रीर
- (ग) यदि हां, तो कब तक और यदि नहीं तो उसके क्या कारण हैं?

\*680. SHRI RAMANAND YADAV: SHRI NARENDRA SINGH: SHRI AHMAD HOSSAIN MONDAL; SHRI DINESH GOSWAMI: SHRI PRAKASH MEHROTRA;

Will the Minister of HOME AFFAIRS be pleased to state;

- (a) whether it is a fact that a large quantity of the red book containing Mao's thoughts and other similar literature have been lying with the Customs in Bombay, Calcutta and Madras for some time past;
- (b) whether Government propose to lift the  $ba_n$  imposed on such literature: and
- (c) if so, by when, and if not, what are the reasons therefor?]
  - f[ ] English translation.

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मंडल): (क) जानकारी प्राप्त की जा रही है और ग्राने पर सदन के पटल पर रख दी जायेगी।

(ख) तथा (ग) क्योंकि सीमा णुल्क अधिनियम, 1962 के विशिष्ट उपबन्धों के अनुसरण में विभिन्न प्रकाशनों पर प्रतिबन्ध लगा दिये गये हैं अतः इस प्रक्रन की कि क्या किसी प्रकाशन के बारे में उसकी विषयवस्तु के संदर्भ में प्रतिबन्धक आदेशों को रद्द िया जाए सावधानीपूर्वक समीक्षा करनी आवश्यक होगी।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AF FAIRS (SHRI DHANIK LAL MANDAL): (a) Information is being obtained and will be laid on the Table of the House when received.

(b) and (c) Since different publications have been banned in pursuance of specific provisions of the Customs Act, 1962, the question whether restrictive orders in respect of any publication should be rescinded will require careful review with reference to the contents thereof.]

#### Improvement in coal supply position

\*681. SHRI BHUPESH GUPTA: Will the Minister of ENERGY be pleased to state;

- (a) whether it is a fact that there has not been any improvement in the coal supply despite repeated assurances given by Government; and
- (b) if so, what are the de^STIs regarding the production and supply of coal during the current year, month-wise?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN); (a)

t[] English translation.

No, Sir. Monthly coal production has been increasing steadily since May 1978

(b) Does not arise.

# Chief Ministers' Conference on law and order situation

\*682. SHRI DHARAMCHAND JAIN: SHRI SITARAM KESRI; SHRI GIAN CHAND TOTU:

Will the Minister of HOME AFFAIRS be pleased to refer to the answe<sub>r</sub> to Starred Question No. 98 given in the Rajya Sabha on the 20th July, 1978 and state:

- (a) whether the proposed conference of the Chief Ministers to discuss the law and order situation in the country has since been held:
- (b) if not, what are the reasons for the delay in holding the Conference; and
  - (c) by when, it is likely to be held?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

- (a) Not, yet, Sir.
- (b) and (c) It was considered that such a conference would yield more meaningful results if it were  $t_0$  be held after the discussions with the leaders of the opposition parties on various aspects of law and order situation have been completed.

## Manufacture of Trisodium Phosphate in India

\*683. SHRIMATI LEELA DAMODARA MENON; SHRI JAGJIT SINGH ANAND:

Will the PRIME MINISTER be pleased to refer to the reply to Starred Question 420 given in the Rajya